Artificial Fitment Distribution

1427. PROF. SOUGATA RAY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) Whether the Government has any proposal to distribute artificial equipment to physically challenged citizens of the country freely, if so, the details thereof and the expected tenure to complete the projects, and

(b) if not, the reasons for not distributing the same freely in a welfare state?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) The Ministry is implementing a Scheme entitled ‘Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)’ to provide free aids and assistive devices, such as artificial limbs, to eligible persons with disabilities (Divyangjan), including physically challenged, which can promote their physical, social and psychological empowerment by reducing the effects of disabilities and enhancing their economic potential. Under the provisions of the ADIP Scheme, aids and assistive devices can be provided once in 3 years to eligible persons with disabilities and once every year to eligible children below 12 years of age. The distribution of aids and assistive devices under the ADIP Scheme is a continuous process.

(b) Does not arise in view of the reply to part (a) above.

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